

Shri Vidya Charan Shukla: Actually, Sir, Pakistan has established more than two training camps for the Mizo hostiles. It is also a fact that recently a group of Mizo hostiles came back from Pakistan.

Mr. Speaker: What about the Chinese? He mentioned about Chinese giving them training.

Shri Vidya Charan Shukla: Some Chinese instructors were noticed in those two camps.

An hon. Member: What was done when they were noticed?

Mr. Speaker: Order, order. Let us go to the next question.

Anti-National Activities on Rajasthan Border

*336. **Dr. Karni Singh:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that recently some people living in the border District of Barmer in Rajasthan have been indulging in anti-national activities in collusion with Pakistanis across the border; and

(b) if so, the steps taken to check these activities?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir.

(b) Does not arise.

Dr. Karni Singh: Sir, I admire the hon. Minister for his brevity. May I know whether it has been brought to the attention of the hon. Minister that during the Indo-Pakistan war a twenty-mile belt of the border along Rajasthan and Pakistan was cleared of the fifth-column activity that was taking place, and whether this belt of area, what we might call as denazified area, still continue in the present form or have the infiltrators and fifth-columnists returned back?

Shri Vidya Charan Shukla: No, Sir. I do not know to whom the hon.

Member refers as fifth-columnists, but some people who migrated to Pakistan during the hostilities did come back. They have been arrested and they are being prosecuted under the law by the Government of Rajasthan.

Dr. Karni Singh: Has it been brought to the attention of Government that during the Indo-Pakistan war the fifth-column which I referred to, and which had operated between India and Pakistan on the Rajasthan border were cleared by the Indian army at that time and they were allowed to come back because certain Ministers of Rajasthan whose constituencies were on the border did not allow the Central Government to see that these fifth-columnists were kept out?

The Minister of Home Affairs (Shri Y. B. Chavan): May I say, Sir, that these questions are loaded questions.

Shri Surendranath Dwivedy: You must take the load of the Member also into consideration.

Shri Y. B. Chavan: In order to take it I must say that it is loaded. It is not a fact that the whole area was full of fifth-columnists. To say like that would be a wrong thing. There was no question of the area being cleared. Certainly, as it happens in the border area, sometimes the population migrates to both sides, and it happened here also. Some Muslim population did go to the other side. I am not prepared to accept the position that the entire Muslim population are fifth-columnists.

Dr. Karni Singh: I never insinuated them. Sir, I stand to correction. I only said "certain fifth-columnists". I did not say whether they are Hindus or Muslims.

Shri Y. B. Chavan: I am making my point clear and when I make my point clear the hon. Member does not like it. The hon. Member himself said in a vague manner that everybody who went to the other side were fifth-columnists. It is not true. Certain people did go to the other side,

some of them came back and those who are suspected among them are being proceeded against.

Dr. Karni Singh: The fifth columnists are functioning within the country. They are not going to Pakistan.

Shri S. S. Kothari: May I know whether the Government will deal firmly with traitors and saboteurs who are indulging in anti-national activity in collusion with Pakistan instead of showing a soft, fatherly and vegetarian attitude towards them?

Shri Y. B. Chavan: The Government is a responsible body and it normally takes a firm attitude. But in order to be firm one has to be reasonable also. But I do not see why hon. Members should feel....

Shri S. S. Kothari: I was referring to traitors and saboteurs.

Shri Y. B. Chavan: With that type of people Government has always been and will be firm.

Shri Hem Barua: Sir, the word 'vegetarian' should be expunged because it is an insinuation that vegetarians are weak when in actual fact they are great fighters.

श्री तुलशी दाश जाधव : राजस्थान के बार्डर पर या पाकिस्तान के बार्डर पर जो लोग रहते हैं उनकी कई दिक्कतें हैं पानी की दिक्कत है, रास्ते की दिक्कत है, मैं जानना चाहता हूँ कि पाकिस्तान के हमले के बाद क्या इन दिक्कतों को दूर करने का प्रयत्न किया गया जिससे उन लोगों की तकलीफें दूर हों और उनका दिल जो पाकिस्तान की तरफ रहता है, वह उधर न जाय। मैं जानना चाहता हूँ कि सरकार ने इस सम्बन्ध में क्या प्रयास किया है ?

श्री कंवर लाल गुप्त : उन के लिये उत्तर जाने के लिये सड़क बना दी है।

श्री विद्याचरण शुक्ल : कोशिश की जा रही है।

Shri E. K. Nayanar: There are newspaper reports that peace corps volunteers working in Rajasthan are giving secret reports to Pakistan. May I know whether this is correct? As it is dangerous to the security of India in the borders of India may I know whether Government have taken any precautions against the peace corps volunteers?

Shri Vidya Charan Shukla: We are not aware of such a report.

श्री पहाड़िया : अध्यक्ष महोदय, जिस समय पाकिस्तान का हमला हुआ था उस समय हमने इस बात की प्रार्थना की थी कि कुछ ऐसे परिवार हैं राजस्थान के बार्डर पर, जो न केवल पाकिस्तान के पिछले हमले के समय, बल्कि रत भ्राफ कच्छ के समय भी पाकिस्तान चले जाते रहे हैं तथा बाद में वे वापस आ जाते हैं। हमने मांग की थी कि ऐसे परिवारों को जिनके बारे में सन्देह स्पष्ट हो चुका है, उनको वापस न आने दिया जाय। लेकिन हमने सुना है कि उन में से कुछ फिर वापस आ गये हैं। हम को यह आश्वासन दिया गया था कि इसी प्रकार का कानून बना दिया जायेगा ताकि इस तरह से उनका आना जाना रोक दिया जाय। क्या उनका भविष्य में आना जाना बना रहेगा, या इस सम्बन्ध में कोई रोक थाम की जायेगी ?

श्री विद्याचरण शुक्ल : इस तरह के परिवार जिनके बारे में शक था, उन को रोकने का प्रयत्न किया गया। लेकिन जो प्रयत्न के बावजूद भी आ गये, उन के ऊपर मुकदमा चलाया जा रहा है और कानून के अनुसार उनको सजा दी जायेगी।

श्री अब्दुल रनी बार : क्या वजीर साहब फरमायेंगे कि राजा साहब ने जो सवाल किया कि कुछ लोग फिफथ-काल मनिस्ट्स थे, उन को हमारी फौजों ने दूसरी तरफ धकेल दिया था, लेकिन अब वह फिर आ

गई हैं—क्या उनको धकेलने से पहले उनके फिफ्थ-कालमनिस्ट होने के बारे में कोई जांच, पड़ताल हुई थी। अगर हुई थी तो उन को उधर धकेलने के बजाय जेलों में क्यों नहीं धकेला गया? दूसरा सवाल यह है कि अगर उनका मुसलमान होना जुर्म है तो क्या सरकार इस बात पर विचार करेगी कि जितने मुसलमान बांडर पर बैठे हैं—आसाम से लेकर कच्छ बांडर तक, उन सबको वहां से हटा कर किसी अच्छी जगह पर, जहां ये भाई चाहें उनको आबाद कर दिया जाय, ताकि वे फिफ्थ-कालमनिस्ट न बन सकें? क्या सरकार ऐसा कोई न्याय मुसलमानों के साथ करेगी?

[कहा وزیر صاحب فرمائیں گے کہ
 راجہ صاحب نے جو سوال کیا کہ کچھ لوگ فتنہ کالمسٹ تھے انکو ہماری فوجوں نے دوسری طرف دھکیل دیا تھا لیکن اب وہ پھر آگئی ہیں -
 کیا ان کو دھکیلنے سے پہلے ان کے فتنہ کالمسٹ ہونے کے بارے میں کوئی جانچ پڑتال ہوئی تھی - اگر ہوئی تھی تو ان کو ادھر دھکیلنے کے بجائے جہلوں میں کیوں نہیں دھکیلا گیا -
 دوسرا سوال یہ ہے کہ اگر ہنگامہ مسلمان ہونا جرم ہے تو کیا سرکار اسی بات پر وجہ کرے گی کہ جیلے مسلمان ہارڈر پر ہوتے ہیں - آسام سے لیکر کچھ ہارڈر تک - ان سب کو وہاں سے ہٹا کر کسی اچھی جگہ پر جہاں یہ بھائی چاہیں ان کو آباد کر دیا جائے تاکہ وہ فتنہ کالمسٹ نہ بن سکیں -
 کہ کوئی نہائے مسلمانوں کے ساتھ کرے گی] -

Shri Y. B. Chavan: I would like to make it clear that nobody has suggested that army pushed out any people. It is not a fact. Army has

not pushed out any people from this side or that side. When the conflict started, out of fear, out of a sense of a place of protection they naturally moved. Some people came to this side and some people went to the other side. So, there was no question of Army deciding who were fifth-columnists or who were not fifth-columnists because they had not pushed out any people. Secondly, that is not the suggestion of the hon. Member who put the question or the one who answered the question and I want to make it clear, even though by implication he meant that, there is no question of removing them from the border. (Interruption).

Dr. Karni Singh: On a point of clarification . . . (Interruption).

Mr. Speaker: He has not answered your question now.

Dr. Karni Singh: I think, he misunderstood it. I rise on a personal explanation.

Mr. Speaker: It does not arise now.

Dr. Karni Singh: The hon. Member there referred to Muslims—(Interruption). It had nothing to do with Muslims. The fifth columnist is an expression which is understood . . . (Interruption).

Mr. Speaker: Order, order. I would request both of you to sit down. The whole House has understood it.

Dr. Karni Singh: That has nothing to do with Muslims . . .

Shri Abdul Ghani Dar: Mr. Speaker, Sir, . . .

Mr. Speaker: No please.

Shri Bal Raj Madhok: In view of the fact that Indo-Pakistan border in the west has become alive and in view of the fact that we cannot afford to take risk or chance where country's security is involved and also in view of the lesson of the last war when certain things happened on the border, certain fifth columnists helped the enemy, may I know whether Government is considering the suggestion

made by the Security authorities that a depopulated zone be created on the border to eliminate physical contact between the fifth-columnists here and on the other side so that in future infiltration may not take place and in case of war, Pakistan may not have that facility which she had last time.

Shri Y. B. Chavan: I think, the whole thing is being looked at in a rather wrong perspective. There cannot be a completely depopulated zone all along the border. It is an impossible thing to conceive of. In certain strategic areas, it is in the interest of the population themselves to remove them. Certain suggestions were made but I do not propose to discuss them. (Interruptions).

Mr. Speaker: Order, order. All of you may kindly sit down.

Neither the questioner gave a communal colour nor the Minister gave a communal colour to it. Fifth columnist does not mean Hindu or Muslim or Parsi. Why give a communal colour to it? This is very unfortunate.

श्री अब्दुल गनी बार : प्राये दिन सवाल होते हैं कि मुसलमान फिफ्थ कौलमिनिस्ट्स हैं और उसका नतीजा यही है कि हजारों मुसलमानों को बिना मुकद्दमा चलाये बेगुनाह कैद में डाल दिया जाता है। अब पकड़े तो मुसलमान ही जाते हैं.....

[अने دن سوال ہوتے ہیں کہ مسلمان
فلفہہ : کالستس ہیں اور اس کا
نتیجہ یہی ہے کہ ہزاروں مسلمانوں
کو بلا مقدمہ چلائے ہوئے لہذا ہوں
ڈال دیا جاتا ہے - اب پکڑے تو
مسلمان ہی جاتے ہوں.....]

Mr. Speaker: Order, order. We go to the next question.

Shri Badrudduja: When the Maharaja Karni Singh referred to fifth columnists did he mean those thousands of Muslims who were put behind the prison bars during the Indo-Pakistan conflict? Did he mean

that those were also fifth-columnists? I can appreciate the stand of the hon. Minister; he may not make a distinction between one community and the other. Does the Maharaja refer to those thousands of innocent Muslims, who for no rhyme or reason, who were put behind the prison bars during the Indo-Pakistan conflict? Let them have courage to appear before the court of justice.... (Interruptions).

Mr. Speaker: Order, order.

Dr. Karni Singh: On a point of personal explanation, Sir... (Interruption). There is no question of any community; it may be any community.

Shri Bal Raj Madhok: Why is this communal propaganda being carried on? (Interruptions).

Mr. Speaker: Order, order. The Minister has categorically said that there is absolutely no communal colour to it. You have said that; the Minister has said that. I do not know why there is any misunderstanding. (Interruption). Let us go to the next question.

Shri Jyotirmoy Basu: 750 Muslims were put behind the bar... (Interruption).

Mr. Speaker: Again, you are adding fuel to the fire... (Interruption). Order, order. Shri Ram Sewak Yadav.

श्री राम सेवक यादव : बाइमेर सीमा पर खास तौर पर तस्करी होती है और उस तस्करी में हिन्दू और मुसलमान दोनों शामिल रहते हैं, तो मैं जानना चाहता हूँ कि युद्ध के समय जो लोग इधर से उधर जाते थे जिसमें हिन्दू और मुसलमान दोनों शामिल थे खास तौर से वहाँ की समितियों के अध्यक्ष, प्रधान, पंच और सरपंच जो वहाँ गये उस समय खबर छुपी थी कि उन्हें वापिस आने दिया गया है तो दरअसल हकीकत क्या है ? क्या यह वहीं पर रह रहे हैं ?

श्री विद्याचरण शुक्ल: मैं ने इस के बारे में कहा कि जो लोग गैर कानूनी तरीके से पाकिस्तान में चले गये थे उन को इधर फिर लौटने से रोका गया है लेकिन जो लोग इस पर भी इधर आये हैं उन पर मुकद्दमा चलाया जा रहा है।

श्री प० सा० बाबूपाल: मैं देखता हूँ कि सदन में जब भी मुसलमानों का सवाल आता है, इधर, उधर के सब लोग एक हाँ जाते हैं और हिन्दुओं को नीयत में शक करते हैं और उन पर तरह तरह के इलजाम लगाये जाते हैं लेकिन उन्हें ऐसा नहीं समझना चाहिए और इस सरकार पर उन्हें विश्वास होना चाहिए जिसमें देश का राष्ट्रपति मुसलमान है और इस तरीके से श्री अब्दुल गनी दार और श्री बदरुद्दुगा ने जो यह कहा है (व्यवधान)

Mr. Speaker: No, no. Order, order. Next Question.

Pak. Infiltration

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- *337. Shri D. N. Patodia:
 Shri Prakash Vlr Shastri:
 Shri Jagannath Rao Joshi:
 Shri Hukam Chand Kachwai:
 Shri Ram Singh Ayarwal:
 Shri Kanwar Lal Gupta:
 Shrimati Tarakeshwari Sinha:
 Shri Sharda Nand:
 Shri Bharat Singh Chauhan:
 Shri Ranjit Singh:
 Shri R. S. Vidyarthi:
 Shri S. C. Samanta:
 Shri A. K. Kisku:
 Shri S. N. Malti:
 Shri Tridib Kumar Chaudhuri:
 Shri Yashpal Singh:
 Shri B. Barua:
 Shri Chintamani Panigrahi:
 Shri G. S. Mishra:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that the infiltration of Pakistani nationals in the border States continues unabated;

(b) whether Government have made any assessment of the Pakistani infiltrators across the borders during the last three months; and

(c) if so, the number of infiltrators and the steps taken to prevent further infiltration?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) No, Sir. The infiltration is now on the decrease.

(b) and (c). The number of infiltrators was 998 during the three months ending April, 1967. Border patrolling has been intensified and greater vigilance is maintained by the border outpost staff.

Shri D. N. Patodia: In a statement issued by Mr. Chaliha, Chief Minister of Assam, on 1st April 1967, he has mentioned. . . .

Mr. Speaker: Order, order. There is so much of noise. We have gone to the next question. That controversy cannot continue like this. The other members also must have a chance of putting questions and getting answers. We cannot have discussions like this. It is not proper.

Mr. Patodia,

Shri D. N. Patodia: The Chief Minister of Assam stated on 1st April 1967 that there were still 75,000 infiltrators in the State of Assam alone. Over the past several years we have been taking several steps, we have been giving various assurances that something effective will be done, but it appears that the Government is not capable of taking any effective steps. These persons, in the shape of infiltrators, are coming to our borders, they spy all over the country, try to brainwash the people on the borders and, in fact, they create panic in the country. What effective steps does the hon. Minister propose to take now in view of the fact that the steps taken in the past were ineffective?

Shri Vidya Charan Shukla: It is not correct to say that effective steps have